

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:2257  
ANSWERED ON:10.03.2010  
RESERVATION TO EX SERVICEMEN  
Sardinha Shri Francisco

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

(a) whether the Government contemplates to provide reservation to ex-servicemen in Group `A` and Group `B` categories in the posts falling vacant in the Ministries/Departments including Central Public Sector Undertakings (CPSUs) in the light of provisions of the ex-servicemen (Re-employment in Central Civil Services and Posts) Rules, 1979 which provide for reservation of ex-servicemen in Group `C` and Group `D` categories;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

**Answer**

Minister of State (Independent Charge) of the Ministry of Science and Technology; Minister of State (Independent Charge) of the Ministry of Earth Sciences; Minister of State in the Prime Minister's Office; Minister of State in the Ministry of Personnel, Public Grievances and Pensions; and Minister of State in the Ministry of Parliamentary Affairs (SHRI PRITHVIRAJ CHAVAN)

(a) & (b) : As per Ex-servicemen (Re-employment in Central Civil Services and Posts) Rules. 1979. Ten percent of the vacancies in the posts at the level of Assistant Commandant in all para military forces, ten percent of the vacancies in Group 'C' and twenty percent of the vacancies in Group 'D' posts are reserved for being filled by ex-servicemen. There is not proposal to amend the Rules.

(c) : Does not arise.